

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-538
IB-228/ND/2020

IN THE MATTER OF:

MEC Metal Exchange International GmbH
V/s
Dwarkesh Alloys Pvt. Ltd

...Applicant

...Respondent

SECTION

U/s 9 IBC

Order delivered on 25.02.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

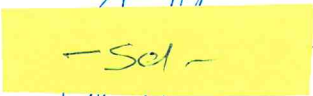
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, list the matter on 15.04.2021.


(Anil Kumar)
(Court Officer, C-V)

for